

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-125/2008(Pt.)/7417/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar,
Gauhati High Court,
Aizwal Bench, Aizawl.

Dated Guwahati, 31st August, 2022.

Sub:- **Casual leave.**

Ref:- Your letter dated 26.08.2022

Sir,

With reference to the above, I am directed to inform you that Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench has been granted **casual leave on 07.09.2022, 08.09.2022 & 09.09.2022 along with station leave permission to participate in the Seminar at Nagpur on 08.09.2022 & 09.09.2022.** Further, the Joint Registrar (Estt.), Gauhati High Court, Aizawl Bench, will remain in charge of the Registrar, Gauhati High Court, Aizawl Bench, during his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2008(Pt.)/7418-19/A, dated 31'08'2022

Copy to:

1. Shri Joel Joseph Denga, Registrar, Gauhati High Court, Aizawl Bench .
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

Rao